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## INSTITUTIONS FOR THE WELFARE OF THE DEAF AND DUMB

9 /SHRI D. THENGARI: \ SHRI G. K. KAPOOR:

Will the Minister of SOCIAL SECURITY be pleased to state:

- (a) the number of institutions in India run for the welfare of the deaf and dumb people:
- (to) the total number of the; deaf and dumb in the country;
- (c) the total number of the deaf and dumb being served by these institutions;
- (d) the details of the benefit! received by them;
- (e) how many of these institutions ar<sub>e</sub> (i) State-managed and (ii) privately managed;
- (f) the break-up of the Governmental expenditure On these institutions?

THE DEPUTY MINISTER DEPARTMENT OP SOCIAL SECU RITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) 68.

- (b) No reliable estimates of the deaf in the country are available. It is generally believed that the number may be about 8
  - (c) About 4,000.
- (d) Academic and vocational trainings, award of scholarships through the institutions for their education beyond primary stage, and assistance for employment through special employment exchanges.

- (e) (i) 13.
- (ii) 55.
- (f) The information is not readily available but approximately Rs. lakhs were spent by the Central Gov ernment in 1963-64 for all groups of physically handicapped including Rs. 46,533 as grants to institutions for the deaf.

to Questions

RATE STRUCTURE OF LANDING FEES FOR BOEING-707 AND NEW AGREEMENTS FOR LANDING RIGHTS

10. SHRI BIREN ROY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the prevailing rate structure in respect Of landing fees and other technical assistance for BOEING fees 707 at London, Moscow, Prague, Geneva, Frankfurt, Cairo, Rome, Tokyo and New
- (b) what are the present rates for such fees in India after these were raised recently;
- (c) whether the Air India has recently proposed landing at Schipol (Amsterdam);
- (d) whether any new agreement has been entered into with any country regarding fresh landing rights, payments etc. during 1964; and if so, on what terms?

THE MTNISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) The prevailing rate structure in respect of landing fees for Boeing 707 at the airports mentioned is as follows: —

	Fees per landing
	Boeing 707-437
	Rs.
•••	M?3
	460
	935
••••	776
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•	1392
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